NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No. 191/252//HDB/2017		
NAME OF THE COMPANY	Akhil infradevelopers India private limited		
NAME OF THE PETITIONER(S)	Akhil infradevelopers India private limited		
NAME OF THE RESPONDENT(S)	Register Of Companies		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KOMAR SANGAM	Advocate	9000666072	tos
		Sensem nouth @ am	ilican
		,	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

CA disposed of by separate orders.

Member (T)

Member (J

Bm